

grant-in-aid from the Government of India amounting to Rs. 873.09 lakhs.

2. The All India Institute of Medical Sciences have reported that amounts of charges collected from the patients for the conduction of various tests are not maintained separately. However, a sum of Rs. 50.64 lakhs was realised as Hospital charges, including fees for accommodation and diet, during 1980-81.

Central Assistance to Curb Malaria

*846. PROF. AJIT KUMAR MEHTA:

SHRI B. D. SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that malaria has now returned in a big way in the country;

(b) if so, the main reasons therefor and the States which are most affected by malaria; and

(c) the measures proposed to be taken by Government to fight malaria stating the nature and quantum of Central assistance proposed to be given to the State Governments for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). No, Sir. A Statement indicating State-wise incidence of Malaria and also of P. falciparum Cases (malignant malaria) is laid on the Table of the Sabha. [Placed in Library. See No. LT-2369/81].

The overall incidence has gone down in 1980 by 12.08 per cent for Malaria and by 7.23 per cent for P. falciparum cases as compared to the corresponding period in 1979.

(c) A Statement indicating the measures being taken/proposed to be

taken by Government to fight Malaria is laid on the Table of the Sabha. [Placed in Library. See No. LT-2369/81].

A Statement is also laid on the Table of the Sabha indicating the amount proposed in the Budget Estimates 1981-82 for providing assistance to States for the implementation of National Malaria Eradication Programme the cost of which is shared between the Central Government and State Governments on 50:50 basis. [Placed in Library. See No. LT-2369/81].

Introduction of more passenger trains between Kharagpur and Tatanagar

*847. SHRI MATILAL HASDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the passenger trains which are now running between Kharagpur and Tatanagar are inadequate in number;

(b) whether there is any proposal under consideration to introduce more passenger trains between Kharagpur and Tatanagar;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAILIKARJUN): (a) An analysis of the occupation on the existing trains between Kharagpur and Tatanagar has revealed that there is no overcrowding on these trains.

(b) No Sir.

(c) Does not arise.

(d) Apart from the question of traffic justification, introduction of an additional train between Kharagpur and Tatanagar is not operationally feasible due to line capacity and terminal constraints and also lack of resources.